## RCD-02005/4/2023-Regulatory-FSSAI

## Food Safety and Standards Authority of India

(A Statutory Authority established under the Food Safety and Standards Act, 2006)

(Regulatory Compliance Division)

FDA Bhawan, Kotla Road, New Delhi -110002 Food Safety Compliance System [https://foscos.fssai.gov.in]

Dated the 8th March, 2024

Subject: Implementation of Fortified Rice Traceability [FoRTrace] Application within FoSCoS - reg.

FSSAI, vide order no. IEC-34011/1/2021-IEC-FSSAI-Part(6) dated 08.11.2023, mandated that every manufacturer of Premix for FRK and FRK shall upload lab test report of every batch of their production on FoSCoS along with the declaration of the source of iron and the blending ratio.

- 2. Further, as per the **Conditions of License** of Food Safety and Standards (Licensing and Registration of Food Businesses) Regulation, 2011, every Manufacturer shall:
  - Sr. No. 8. Maintain daily records of production, raw materials utilization and sales separately.
  - **Sr. No.** 11. Ensure Clean-In-Place systems (wherever necessary) for regular cleaning of the machine & equipments.
- 3. Recognizing the complexities inherent in Rice Fortification, which involve multiple stakeholders and issues related to transparency, quality control, and traceability, a robust IT infrastructure was deemed necessary. To address this need, Fortified Rice Traceability [FoRTrace] application has been seamlessly integrated with the Food Safety Compliance System (FoSCoS). The application aims to unite diverse stakeholders engaged in Rice Fortification onto a single platform, fostering transparency in record-keeping regarding production, raw material utilization, and sales. This will enable end-to-end traceability within the Rice Fortification value chain. Salient features of this application are as follows:
  - i. Single sign-in facility into FoRTrace portal through FoSCoS.
  - ii. Manufacturers of Premix for FRK, FRK and Fortified Rice can create multiple subusers for entering data.
- iii. Integration of FSSAI's INFoLNet portal for enabling availability of lab test reports on FoRTrace portal.
- iv. Dissemination of sample testing findings to relevant stakeholders.

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- 4. States/ UTs are requested to come forward and adopt FoRTrace portal to enhance the traceability for strengthening the quality of Fortified Rice in their respective area. States/UTs may instruct FBOs in their jurisdiction to feed the data related to procurement, production and sales in the FoRTrace portal and give necessary directions to the concerned Departments / Authorities to procure from those FBOs whose data is available in the FoRTrace portal.
- 5. The user manuals to access FoRTrace application are provided under the User Manual section of FoSCoS homepage as well as FoRTrace portal homepage.
- 6. This issues with the approval of CEO, FSSAI.

Yours Sincerely,

(Rakesh Kumar) Director (RCD)

## To:

- 1. Food Business Operators involved in Manufacturing of FRK, Premix for FRK and Fortified Rice
- 2. Food Safety Mitra and concerned organizations
- 3. Commissioners of Food Safety of all States / UTs

## Copy for information to:

- 1. Advisor (QA), FSSAI
- 2. Sr. PS to the CEO, FSSAI.